

ment of Himachal Pradesh is as follows:

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Rehabilitation Industries Corporation

- 3188. Shri Jyotirmoy Basu:**
Shri K. Haldar:
Shri Bhagaban Das:
Shri E. K. Nayanar:
Shri K. Ramani:
Shri P. Gopalan:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the total number of refugees who have been provided employment by the Rehabilitation Industries Corporation (i) run and owned industries (ii) and its assisted industries;

(b) the value of total unsold stock of finished goods produced by R.I.C. (as at 31st March, 1967);

(c) the value thereof in textiles;

(d) the total loss incurred by R.I.C. during the last 6 years; and

(e) the number of co-operatives that have been organised during the last one year?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):

(a) As on 31st March, 1967.

- (i) about 2,551 displaced persons from East Pakistan were employed in the industrial units owned and run by the Rehabilitation Industries Corporation;
- (ii) 2,450 displaced persons from East Pakistan were employed in the industrial units which have been assisted with loans by the Rehabilitation Industries Corporation; and
- (iii) about 585 displaced persons were employed in Industrial units given accommodation on Industrial Estates built by

the Rehabilitation Industries Corporation.

(b) and (c). The information is being collected and will be laid on the Table.

(d) The cumulative losses incurred by R.I.C. from 1961-62 to 1965-66 aggregate to Rs. 41,09,082.41. Information on the loss incurred in 1966-67 is being collected and will be placed on the Table.

(e) Two Powerloom Co-operative Societies have been organised by the Rehabilitation Industries Corporation and they have been registered in 1966.

Calcutta Telephones

- 3189. Shri Jyotirmoy Basu:**
Shri K. Haldar:
Shri Bhagaban Das:
Shri K. Ramani:
Shri E. K. Nayanar:
Shri P. Gopalan:

Will the Minister of Communications be pleased to state:

(a) whether Government's attention has been drawn to the news published recently in "Jugantar", a Calcutta Daily alleging gross mismanagement of Calcutta Telephones; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Yes Sir.

(b) Complaints have been received against the quality of service rendered to the subscribers and over-charging in telephone bills. Action is being continuously taken to improve the service. The capacity of the various exchanges is being augmented and this will reduce the existing congestion in traffic which gave rise to most of the complaints made in the news item. Mechanisation of billing has also been given effect to. This has resulted in a considerable fall in the number of complaints relating to telephone bills.